

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**C.P. No. 56/1996**

**SECTION OF THE COMPANIES ACT: 397/398**

**In the matter of:**

**Shri Manish M. Sharma & Ors.**

..... **Petitioner**

**VS.**

**M/s. Ram Bahadur Thakur Ltd. & Ors.**

..... **Respondent**

**Order delivered on 15.11.2017**

**Coram: Shiv Ram Bairwa, Registrar**

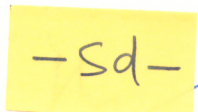
For the Petitioner (s) : None Appeared

For the Respondent (s) : Shri Mithun Vergis, Advocate alongiwth Shri George Mathew

**ORDER**

Advocate for respondents, today appeared alongwith a person named Shri Deepak who is stated to be expert in taking photocopy of old documents. The photocopier of documents has been started today, since much care is being taken therefore, photocopy of all requisite documents will take at least three more days.

List the matter on 22.11.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**